

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 27.5.2016

To,

General Manager (Commercial),
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Petition No. 219/GT/2014 – Approval of tariff of Ramagundam Super Thermal Power Station Stage-III for the period from 1.4.2009 to 31.3.2014 after truing-up

Petition No. 268/GT/2014 – Approval of tariff of Ramagundam Super Thermal Power Station Stage-III for the period 2014-19

Ref: Your letter No. 325A (2014-19) dated 20.5.2016

With reference to letter dated 20.5.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 7.6.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever

-Sd/-
T.D. Pant
Deputy Chief (Law)